

MINUTES OF EFC MEETING No. 10/AM14 DATED 16.1.2014

Meeting No.10/AM14 of EXIM Facilitation Committee (EFC) was held on 16.1.2014 at 10:30 a.m. in Room No. 04, Udyog Bhawan, New Delhi under the Chairmanship of Shri Darshan Singh, Joint Director General of Foreign Trade.

2. Following officers attended the meeting:

1	Shri K.K. Sinha, Indl. Advisor	DIPP
2.	Shri V.K. Tyagi, Dy. IA	D/o Pharma
3.	Shri R.K. Soni, SO	MHA
4.	Md. Zuber Ansari, Inspector	MHA
5.	K.K. Tiwari, IA	D/o Heavy Industry
6.	Dr. S.S. Tak,	M/o Steel
7.	Shri Rajesh Malhotra, Dy. DGFT	DGFT
8.	Sh. D.C. Katoch, FTDO	DGFT

3. Following decisions were taken:-

Import Cases (Total Cases : 203)

3.1 Following 33 (Thirtyt three) requests were approved:-

Case No.	Name of the firm / File No.	Date of forwarding/ receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
RT-I (AHD&F)					
8	A.G.International, Navi Mumbai 01/53/162/360/AM-14/A-39/IC	9.9.2013	10 nos. of Dogs/Puppy	08	Approved 10 nos. as recommended by AHD&F vide their OM No.102-129/2013-Trade dated 26.11.13. However the firm has to clarify how they intend to import the dogs on the actual user condition.
12	Asian Exports, Kolkata 01/53/162/363/AM-14/A-44/IC	20.9.2013	1,94,000 nos. of Live Ornamental Fish	28.19	Approved 30 (varieties of Ornamental fishes as per annexure) as recommended by AHD&F vide letter no. 35029/6/2012- Fy (Trade) dt. 20.11.2013.
13	Hazara Stud Farm, Ambala 01/53/8/324/AM-14/H-23/IC	10.10.2013	02 nos. of Stallions	191.40	Approved 02 nos. as recommended by AHD&F vide OM No.102-141/2011-Trade dated 1.1.2014.
16	Yeravada Stud & Agricultural	4.11.2013	01 no. of Broodmare	18.70	Approved 01 no. as

	Farm, Pune 01/53/162/492/AM-14/Y-5/IC		- 6 years old, female, throughbred breed		recommended by AHD&F vide OM No.102-170/2013-Trade dated 3.1.2014. Hence approved.
35	Bioneds, Bangalore 01/53/162/24/AM-14/B-2/IC	11.11.2013	000686SJL/JNA male age 4 to 5 weeks Mice	Proportionate value	AHD&F has no objection to amend the description of Mice vide letter No. 102-13/2013-Trade dated 26.11.2013. Hence approved.
37	Rasika Balchandar, Karnataka 01/53/8/462/AM-14/R-25/IC	1.14.2014	02 nos. Pet Cats	0.10	Approved 02 nos. as recommended by AHD&F vide OM No.102-1/2014-Trade dated 16.1.2014
39	Mukul Vaid, Delhi 01/53/8/469/AM-14/M-43/IC	7.1.2014	02 nos. of Pet Dog (Boxer breed)	NIL (Being a pet dog)	Approved 02 nos. as recommended by AHD&F vide OM No.102-3/2014-Trade dated 16.1.2014 subject to condition that dog will return back to USA.

RT-II (C&PC)

10	Alpha Technocon P. Ltd., Chennai 01/53/8/389/AM-14/A-56/IC	22.11.2013	4,20,000 lbs of Methyl Bromide 98% with 2% Chloropicrin	892.30	Approved 291 MTs for the next year subject to conditions imposed by C&PC vide OM No.12022/32/2013-Ch.II dated 9.1.2014.
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RT- III (Heavy Industry)

2	Indian Institute of Technology, New Delhi 01/53/8/476/AM-14/I-36/IC	13.1.2014	02 kgs of Unregulated Titanium Powder (Ti-6al-4V)	0.40	The Committee after due deliberation decided to allow for import 02 kgs of Unregulated Titanium Powder (Ti-6al-4V) as the quantity and value are very small and institution importing is reputed.
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RT-IV (Information Technology)

3	Acer India P. Ltd., Bangalore 01/53/8/90/AM14/A-17/IC	20.5.2013	63320 nos of Computer parts	2160.39	Approved 63320 nos. subject to condition imposed by DIT vide letter No.16(12)/2013-IPHW Dated 29.8.213 and MOEF vide F.No. 23-28/2011-HSMD dated 3.1.2014.
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RT-VI (DIPP)					
22	Godfrey Phillips India Ltd., New Delhi 01/53/8/408/AM-14/G-33/IC	28.11.2013	1,05,00,000 nos. of Tax Stamps	52.50	Approved 1,05,00,000 nos. of Tax Stamps as recommended by DIPP vide O.M. No.9/46/2013-TSW/219 dated 3.12.13.
RT-IX (MOEF(O))					
3	Daikin Air Conditioners India P. Ltd., New Delhi 01/53/8/424/AM-14/D-12/IC	10.12.2013	39400 sets of Split Air Conditioners (Outdoor Units) with HCFC 22 Gas	10065.11	Approved 39400 sets of Split Air Conditioners (Outdoor Units) with HCFC 22 Gas as recommended by MOEF vide O.M. No.11/1/2014-OC dated 15.1.2014.
4	Daikin Air Conditioners India P. Ltd., New Delhi 01/53/8/422/AM-14/D-10/IC	9.12.2013	117950 sets of Split Air Conditioners (Outdoor Units) with HCFC 22 Gas	31063.20	Approved 117950 sets of Split Air Conditioners (Outdoor Units) with HCFC 22 Gas as recommended by MOEF vide O.M. No.11/1/2014-OC dated 15.1.2014.
7	Tandy Innovative Chemicals P. Ltd., Navi Mumbai 01/53/162/565/AM-14/T-27/IC	13.12.2013	200 MT Dichlorofluoroethane 141b (HCFC 141b)	259.56	Approved 200 MT Dichlorofluoroethane 141b (HCFC 141b) as recommended by MOEF vide O.M. No.11/2/2014-OC dated 3.1.2014.
8	Marudhar Trading Co., Thane 01/53/8/442/AM-14/M-41/IC	18.12.2013	8650 nos. of Split/Window & Cassette Type Air Conditioner and Parts containing HCFC (R22) Gas	1264.94	Approved 8650 nos. of Split/Window & Cassette Type Air Conditioner and Parts containing HCFC (R22) Gas as recommended by MOEF vide O.M. No.11/1/2013-OC dated 24.12.13.
9	A.R. Trading Co., Thane 01/53/8/441AM-14/A-64/IC	18.12.2013	8650 nos. of Split/Window & Cassette Type Air Conditioner and Parts containing HCFC (R22) Gas	1264.94	Approved 8650 nos. of Split/Window & Cassette Type Air Conditioner and Parts containing HCFC (R22) Gas as recommended by MOEF vide O.M. No.11/1/2013-OC dated 24.12.13.
10	Hitachi Home & Life Solution India Ltd., Ahmedabad 01/53/8/444AM-14/H-32/IC	16.12.2013	20000 sets of Split/Window type air conditioners of different capacities	2050.25	Approved 20000 sets of Split/Window type air conditioners of different capacities with refrigerant R-22

			with refrigerant R-22 Gas.		Gas as recommended by MOEF (O) vide F.No. 11/1/2013-OC dated 20.12.2013.
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RT-X (MOEF (WL))

3	Arjun Balraj Mehta, New Delhi 01/53/8/91/AM13/A-12/IC	16.5.2012	14 Nos. Trophies as detailed in the application	1.73	Approved 05 nos. of Hunting Trophies and 01 no. of Hunting Trophies cannot be considered as it look alike Chinkara as recommended by MOEF(WL) vide letter No.3-29/2013/WL-I dated 23.12.2013.
6	Kushaldeep Singh Dhillon, Chandigarh 01/53/8/9/AM14/K-1/IC	3.04.2013	5 Pcs of Trophies	1.45	Approved 02 nos. of Hunting Trophies and 03 nos. of Hunting Trophies cannot be considered as it look alike Chinkara (Gazella bennettii) as recommended by MOEF(WL) vide letter No.3-14/2013/WL-I dated 1.1.2014.
13	Sri Ganapathy Sachchindananda Ashrama, Mysore 01/53/162/578/AM-14/S-108/IC	6.12.2013	02 nos. of Hyacinth Macaw Birds	38.56	Approved 02 nos. of Hyacinth Macaw Birds vide MOEF (WL) has no objection vide 3-56/2013/WL-I dated 10.1.2014 and AHD&F has no objection for import of 02 nos. of Hyacinth Macaw Birds vide letter no. 102-190/2013-Trade dated 13.12.2013.
14	Gulabrao Pol, Police Commissioner, Pune 01/53/162/585/AM-14/G-34/IC	10.12.2013	02 pcs of Whitetail Deer Shoulder Mount	0.19	Approved 02 pcs. of Whitetail Deer Shoulder Mount as recommended by MOEF(WL) vide F.No. 3-54/2013/WL-I dated 10.1.2014 subject to other statutory clearances.

RT- XI (PESO)

1	Indian Explosives Ltd., Kolkata 01/53/8/449/AM-14/I-35/IC	24.12.2013	57280 pcs of Uni Tronic TM Electronic Detonators / Uni Tronic Detonators / Detonators, electric	331.51	Approved 57280 pcs as recommended by Petroleum Explosive Safety Organization vide No. E-25(38) 80/2009/III Nagpur dated 7.1.2014.
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2	Indian Explosives Ltd., Kolkata 01/53/8/448/AM-14/I-34/IC	24.12.2013	15,680 km Signal Tube (Shock Tube)	413.20	Approved 15,680 km as recommended by PESO vide No. E-25(38) 80/2009/III Nagpur dated 7.1.2014.
3	Indian Explosives Ltd., Kolkata 01/53/8/447/AM-14/I-33/IC	24.12.2013	48960 pcs i-kon TM Detonator/ i-kon Detonator/ Detonator, electric (Explosive items)	347.14	Approved 48960 pcs as recommended by PESO vide No. E-25(38) 80/2009/III Nagpur dated 7.1.2014.
4	Schlumberger Asia Services Ltd., Mumbai 01/53/8/454/AM-14/S-111/IC	24.12.2013	20 nos. Cartridge, Power Device cargo Aircraft only, 2000 nos. Charge, Shaped & 20 nos. Fuzes, Detonating (Explosive items)	20.82	Approved 20 nos. as recommended by PESO has vide No. E-25(38) 60/2009/XII Nagpur dated 1.1.2014.
5	Schlumberger Asia Services Ltd., Mumbai 01/53/8/421/AM-14/S-107/IC	18.12.2013	Explosive items	1209.83	Approved as recommended by PESO vide No. E-25(38) 60/2009/XII Nagpur dated 1.1.2014.
6	Schlumberger Asia Services Ltd., Mumbai 01/53/8/433/AM-14/S-109/IC	18.12.2013	1000 EA Charge, Shaped (Charge Powerflow 2506 HMX)	5.83	Approved as recommended by PESO vide No. E-25(38) 60/2009/XII Nagpur dated 1.1.2014.
7	HLS Asia Ltd., Noida 01/53/8/445/AM-14/H-33/IC	18.12.2013	Explosive items	961.65	Approved as recommended by PESO has no objection vide No. E-25(38) 10/2009/IV Nagpur dated 31.12.2013.

RT- XII (PHARMA)

1	Chemcon Speciality Chemicals P Ltd., Vadodara 01/53/171/267/AM-14/C-29/IC	7.10.2013	1,00,000 Kgs of 1,3 Dichloro-2-Propanol	123.1	Approved 1,00,000 kgs as recommended by D/o Pharma has no objection vide OM No.36012/09/2012-PI (Norms) dated 15.1.2014.
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RT- XVI (MHA)

7	Srijan Systems P Ltd., New Delhi 01/53/8/530/AM13/S-105/IC	11.2.2013	24 Pics Signal Pistol	1.02	Approved 5 pcs. of Signal Pistol Six Shot Launcher for Bangalore International airport Ltd as recommended by MHA vide F.No. IV-13018/22/2013/-Prov. II-1266 dated 12.12.2013. For balance quantity a
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					For balance quantity a reference be sent to M/o Defence for their comments.
RT-XVII (MISC)					
2	Interglobe Aviation Ltd., New Delhi 01/53/8/206/AM-14/I-19/IC	1.8.2013	02 nos. of Receiver Navigation & 02 nos. of MMR Receiver	233.51	Approved as recommended by DGCA vide letter No.5-2151-2012-AI(2) dated 18.12.2013.
14	Metallurgical Products India Ltd., Raigad 01/53/8/472/AM-14/M-45/IC	13.1.2014	9.905 kgs of Tantalum Scrap	1.88	Approved as recommended by D/o Atomic Energy vide Letter No. 7/1(063)/2013-PSU/00084 dated 15.7.2013 subject to condition that the total quantity imported from the country shall not exceed 200 MT.
15	Electronics Corporation of India Ltd., Hyderabad 01/53/8/481/AM-14/E-16/IC	10.1.2014	08 nos. of Cell Phone Jammer SJJE 200	244.80	Approved as recommended by Cabinet Secretariat subject to condition imposed vide Letter No. 11/05/2004-SS dated 12.1.2012.

3.2 Following **158** applications for import were deferred as comments from the concerned Ministries have not been received and they may be reminded to expedite their comments.

Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
RT-I (AHD&F)					
1	Mizoram Govt. Directorate of Animal Husbandry & Veterinary, Mizoram 01/53/8/274/AM12/M-29/IC	8.9.13	Pure Breed GGP Breeding Swine--70 Units/Nos.	65.52	Comments awaited from D/o AHD&F.
2	Arcane Fish Monger & Co., Mumbai 01/53/8/396/AM13/A-57/IC	15.11.12	245700 nos. of live fish	311.24	AHD&F vide letter No.102-162/2012-Trade dated 23.11.2012 has sought information from the firm.
3	Govande Brothers (Electricals) Ltd., 01/53/162/1170/AM13/G-35/IC	7.1.13	Male / Female Pre Gracioso	20	D/o AHD&F informed that the application is deficient and firm is required to rectify the same. Reply from the

					firm is awaited.
4	Genus Breeding India P Ltd., Pune 01/53/162/1291/AM13/G-43/IC	28.2.13	20,000 Nos. of Frozen Bovine Semen	16.17	D/o AHD&F O.M. No.102-23/2013-Trade dated 16.5.2013 & 16.7.2013 has request the firm to provide information.
5	B.G. Chitale, Sangli 01/53/8/76/AM14/B-7/IC	13.5.13	42 Nos. Frozen Bovin Embryos Gumau	30.96	AHD&F vide leter No.102-56/2013-Trade dated 15.10.2013 has sought information from the applicant.
6	B.G. Chitale, Sangli 01/53/8/75/AM14/B-6/IC	13.5.13	3070 Nos. of Semen	8.61	AHD&F vide leter No.102-56/2013-Trade dated 15.10.2013 has sought information from the applicant.
7	Bioneds, Bangalore 01/53/162/1249/AM13/B-37/IC	1.2.13	500 Nos. Ferrets Male and Female (8 to 15 weeks)	64.95	D/o AHD&F vide OM dated 30.4.2013 & 3/9.7.2013 has advised the firm to obtain clearance from Animal Welfare Board of India. Reply awaited from applicant.
9	Vidhan Sales, Nagpur 01/53/8/263/AM-14/V-19/IC	10.9.13	1,90,000 nos. of Reptiles	20.50	Deferred for want of comments from AHD&F and MOEF(WL).
10	Vidhan Sales, Nagpur 01/53/8/264/AM-14/V-16/IC	10.9.13	1,20,000 nos. of Fishes	86.77	Deferred for want of comments from AHD&F.
11	Blue Planet Aqua, Chennai 01/53/8/275/AM-14/B-21/IC	18.9.13	304254 nos. of Ornamental Fishes	202.07	Deferred for want of information from the firm sought by AHD&F vide letter dated 102-143/2013-Trade dated 23.9.13.
14	J.D. Enterprises, Chennai 01/53/8/346/AM-14/J-14/IC	28.10.13	4,88,000 Nos. of Ornamental Fishes	121.63	Deferred for want of comments from AHD&F.
15	Connexious Life Sciences P Ltd	4.11.13	400 nos. of Bats & Mice	70.53	Deferred for want of

15	Comnexus Life Science P. Ltd., Bangalore 01/53/162/497/AM-14/C-31/IC	4.11.13	400 nos. of Rats & mice	79.33	Deferred for want of comments from AHD&F.
17	Shantah Biotechnis Ltd., EOU Unit-1, Hyderabad 01/53/162/500/AM-14/S-90/IC	4.11.13	4000 nos. of Male/female Hartley Guinea Pigs	383.37	Deferred for want of comments from AHD&F.
18	CSIR-Institute of Genomics & Integrative Biology, Delhi 01/53/8/355/AM- 14/I-26/IC	4.11.13	30 nos. of Female Lewis Rats 6-8 weeks old	1.88	Deferred for want of comments from AHD&F.
19	The Colors, Chennai 01/53/8/390/AM-14/T-24/IC	18.11.13	100450 nos. of Live Ornamental Fish	155.42	Deferred for want of comments from AHD&F
20	Venkateshware Hatcheries P. Ltd., Pune 01/53/8/396/AM-14/V-25/IC	25.11.13	01 no. of Ase Parissia by Jazz (Horse-Mare) as per ANF2B	8.09	Deferred for want of comments from AHD&F
21	Bishan Stud & Agri Farm, Nakodar 01/53/8/398/AM-14/B-27/IC	25.11.13	01 no. of Stallion & 05 nos. of Broodmares as per ANF2B	100	Deferred for want of comments from AHD&F
22	Shri Gopalak Sangh (Gorakshan Sanstha), Solapur 01/53/8/397/AM-14/G-31/IC	25.11.13	70 nos. of Cows and 50 nos. of Bulls as per ANF2B	9.60	Deferred for want of comments from AHD&F
23	Aquamax, Pune 01/53/8/61/AM-13/A-8/IC	4.5.2013	10,000 nos. of Ornamental fishes	11.58	It was brought to the notice of the Committee that the firm had applied for 10,000 Nos. of Ornamental Fishes whereas D/o AHDF& vide OM No.35029/13/2012Fy dated 24.10.2013 has recommended more than 1 lacs. The representative of D/o AHD&F present in the meeting stated that they will check from their records and therefore the case may be deferred. A copy of the comments was handed over to the representative. Accordingly the case was deferred for want of revised comments

					from D/o AHD&F.
24	Tata Institute of Fundamental Research, Mumbai 01/53/162/520/AM-14/T-21/IC	12.11.13	100 kg of High Fat Diet, 125 kg of Control Diet, 25 kg of Control Diet & 16 ozX100 nos. of Zebra fish Diet of SPF Eggs	11.66	Deferred for seeking information from the firm as sought by AHD&F
25	Traceable Livestock, Gurgaon 01/53/8/349/AM-14/T-19/IC	28.10.2013	850 Pcs of Male & Female Pigs (Breed Berkshire)	75	The committee has approved the case in the EFC meeting held on 21.11.2013 subject to written comments from AHD&F. Deferred, Comments of AHD&F is still awaited.
26	Assam Livestock Development Agency, Gauhati 01/53/162/586/AM-14/A-62/IC	10.12.2013	25000 units of Frozen Bovine Semen	25.57	Deferred for wants of comments from AHD&F
27	Tata Institute of Fundamental Research, Mumbai 01/53/162/596/AM-14/T-30/IC	19.12.2013	97 nos. of Mice	20	Deferred for wants of comments from AHD&F
28	Johal Brothers Earth Movers, Ludhiana 01/53/8/426/AM-14/J-19/IC	20.12.2013	03 nos. of Dogs	NIL (Gift item)	Deferred for wants of comments from AHD&F
29	Jawaharlal Nehru Centre for Advance Scientific Research, Bangalore 01/53/162/597/AM-14/J-18/IC	19.12.2013	20 nos. Mice	7.22	Deferred for wants of comments from AHD&F
30	Indian Institute of Technology, Kanpur 01/53/8/437/AM-14/I-32/IC	18.12.2013	08 nos. of Mice (Male & Female)	0.3	Deferred for wants of comments from AHD&F
31	Indian Institute of Technology, Kanpur 01/53/8/436/AM-14/I-31/IC	18.12.2013	110 pairs of Mouse	38.17	Deferred for wants of comments from AHD&F
32	Glenmark Pharmaceuticals Ltd., Mumbai 01/53/8/439/AM-14/G-35/IC	18.12.2013	6772 nos. of Live animals	425.61	Deferred for wants of comments from AHD&F
33	National Institute for Research in Reproductive Health (NIRRH), Mumbai 01/53/8/440/AM-14/N-36/IC	10.12.2013	04 nos. of Female Live Mouse	0.33	Deferred as AHD &F has sought information from the

	01/53/162/587/AM-14/N-20/IC				firm vide letter No. 102-193/2013-Trade dated 17.12.2013.
34	Tata Memorial Centre (ACTREC), Mumbai 01/53/162/622/AM-14/T-31/IC	27.12.2013	30 nos. of Live Mice	7.01	Deferred for wants of comments from AHD&F
36	S. Prakash Singh Badal, Punjab 01/53/8/465/AM-14/P-32/IC	1.1.2014	04 nos. Goat Nachi-Indignous-Pak-Breed (Feamle) & 01 nos. Goat Nachi-Indignous-Pak-Breed (Male)	0.90	Deferred for wants of comments from AHD&F
38	Shantah Biotechnics Ltd., EOU Unit-I, Hyderabad 01/53/162/633/AM-14/S-114/IC	8.1.2014	8000 nos. Mice-Male/Female-Hsd ICR (CD-1) 3-5 weeks & 12000 nos. Mice-Male/Female Balb/cAnNHsd/Balb/cOlaHsd-3-5 weeks	379.95	Deferred for wants of comments from AHD&F
40	Director of Animal Husbandry & Veterinary Mizoram, Aizwal 01/53/8/471/AM-14/M-44/IC	8.1.2014	42 nos. Purebred Yorkshire and Landrace pigs	48.50	Deferred for wants of comments from AHD&F
41	VIF Stud and Livestock P Ltd., Hyderabad 01/53/8/470/AM-14/V-28/IC	9.1.2014	02 nos. Stallion & 10 nos. Broodmares	120	Deferred for wants of comments from AHD&F
RT-II (C&PC)					
1	United Phosphorus Ltd., Mumbai 01/53/8/185/AM-14/U-5/IC	18.7.13	10,00000 Kgs of Carbon Tetra Chloride	91.5	Deferred for want of information from the firm sought by C&PC vide letter No.C.II12022/9/2013-Ch.II.
2	MM Aqua Technologies Ltd., Gurgaon 01/53/8/261/AM-14/M-26/IC	18.9.13	500 MT of PVC Scrap	100.05	Deferred for want of comments from MoEF.
3	Time Technoplast Ltd., Mumbai 01/53/8/294/AM-14/T-15/IC	24.9.13	200 MTs of Scrap of Plastics	168.29	Deferred for want of comments from MoEF and C&PC vide F.No. 25016/2/2013-PC-II dated 18.12.2013 does not support the proposal.
4	Meghmani Organics Ltd., Ahmedabad 01/53/8/339/AM-14/M-30/IC	23.10.13	1,50,000 Kgs of Carbon Tetra Chloride	23.45	Deferred for want of comments from MoEF

					and information from the firm sought by C&PC vide letter No.12022/26/2013-Ch.II dated 14.11.13.
5	Hemani Industries Ltd., Mumbai 01/53/8/337/AM-14/H-24/IC	23.10.13	1,04,000 Kgs of Carbon Tetra Chloride	16.26	Deferred for want of comments from MoEF and information from the firm sought by C&PC vide letter No.12022/28/2013-Ch.II dated 14.11.13.
6	Gujarat Agrochem Ltd., Mumbai 01/53/162/478/AM-14/G-26/IC	24.10.13	300 MT. of Carbon Tetra Chloride	28.14	Deferred for want of comments from MoEF and information from the firm sought by C&PC vide letter No.12022/27/2013-Ch.II daed 14.11.13.
7	Sudarshan Chemicals Industries Ltd., Pune 01/53/162/481/AM-14/S-87/IC	28.10.13	50 MTs of Barbituric Acid	227.5	Deferred for want of comments from MoEF and information from the firm sought by C&PC vide letter No.17013/21/2013I dated 14.11.13.
8	Bayer Vapi P. Ltd., Gujarat 01/53/8/350/AM-14/B-25/IC	28.10.13	3,00,000 Kgs of Carbon Tetra Chloride	46.65	Deferred for want of comments from MoEF and information from the firm sought by C&PC.vide OM No.17013/22/2013I dated 14.11.13.
9	Gharda Chemicals Ltd., Mumbai 01/53/8/352/AM-14/G-29/IC	29.10.13	300000 Kgs of Carbon Tetra Chloride	46.91	Deferred for want of comments from MoEF and information from the firm sought by . C&PC vide letter No.12022/25/2013-Ch.II dated 14.11.13.
11	Tagros Chemicals India Ltd., Chennai 01/53/162/542/AM-14/T-25/IC	25.11.13	200 Mts. Of Carbon Tetra Chloride as per ANF2B	18.76	Deferred for wants of comments from C&PC & seeking clarification from MOEF

12	Tagros Chemicals India Ltd., Mumbai 01/53/162/604/AM-14/T-29/IC	19.12.2013	20 kgs 111 Trichlorotrifluoroethane	0.87	MOEF Deferred for wants of comments from C&PC and MOEF.
13	Vivek Polychem P. Ltd., Kanpur 01/53/162/566/AM-14/V-26/IC	13.12.2013	2500 MT Plastic Waste	10.00	Deferred for wants of comments from C&PC and MOEF sought information from the firm vide F.No. 5-28/2013- HSMD letter received on 16.1.2014
14	Heranba Industries Ltd., Gujarat 01/53/8/415/AM-14/H-31/IC	10.12.2013	117000 kgs Carbon Tetra Chloride	18.13	Deferred for wants of comments from C&PC and MOEF has no objection for import of 112 MT of Carbon Tetra Chloride vide letter No. 11/7/2014-OC dated 2.1.2014.
15	Sarathi Trading & Co, Malda 01/53/162/573/AM-14/S-105/IC	13.12.2013	2,00,000 pcs of Plastic Crates (Old)	70.76	Deferred for wants of comments from C&PC and MOEF sought information from the firm vide F.No. 5-29/2013- HSMD letter received on 16.1.2014.

RT-III (Heavy Industry)

1	Udaya Sound, Kochi 01/53/162/580/AM-14/U-8/IC	6.12.2013	01 no. Used Generator	10.75	Deferred as Heavy Industry may be asked to submit the justification of import from the firm vide UO No. 7(3)/2013- TSW(B)/21 dated 15.1.2014.
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RT-IV (Information Technology)

1	Indelox Services P Ltd., Bangalore 01/53/8/445/AM13/I- 33/IC	10.12.12	6436 Nos. Computer parts	195.42	Deferred for want of information from the firm sought by DIT vide letter No WJ
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					50/4/2012-IPEHMD dated 25.7.2013. Committee decided to issue a reminder to the firm.
2	Amazon Seller Services P Ltd., Bangalore 01/5/38/514/AM13/A-73/IC	30.1.13	11,937 Nos. of Refurbished Kindle Device - E Book Reader	695.13	The rep. of MoEF informed that they have recommended 100 Nos. of E.book Reader subject to re-export. However, she could not provide the copy of the NoC. The Committee decided to defer the case for want of NoC from MOEF and information from the firm sought by DIT vide letter No. 16(5)/2013-IPHW dated 25.7.13.
4	Cadensworth India Ltd., Chennai 01/53/8/458/AM13/C-42/IC	14.12.12	142 Nos. of Refurbished Computer Parts	67.3	Deferred for want of comments from MoEF and information from the firm sought by DIT vide their letter No.16(3)/2012-IPHW dated 22.1.13, 25.4.13, & 30.10.13.
5	CTRLS Datacenters Ltd., Hyderabad 01/53/8/388/AM-14/C-34/IC	20.11.13	19 sets of Used Servers as per ANF2B	63.08	Deferred as D/o IT has sought information from the firm vide letter no. W-50/2/2013-IPHW dated 6.12.2013.
RT - V (STEEL)					
1	Sharp Ferro Alloys Ltd., New Delhi 01/53/8/73/AM14/S-23/IC	10.05.13	20000 MT of Ferro Manganese Slag	1364.16	Deferred for want of comments from MoEF and information from the firm sought by M/o Steel vide letter No.17(3)/2013-RM-I dated 1.7.13.

2	Shyam Sel & Power Ltd., Kolkata 01/53/8/110/AM14/S-34/IC	27.5.13	100000 M.T. of Ferro Manganese Slag .	6735.54	Deferred for want of comments from MoEF & Steel.
3	Shyam Metalsics and Energy Ltd., Kolkata 01/53/8/109/AM14/S-35/IC	27.5.13	100000 M.T. of Ferro Manganese Slag .	6735.54	Deferred for want of comments from MoEF and information from the firm sought by Min. of Steel vide Letter dated 28.6.13.
4	Met Trade India Ltd., Delhi 01/53/8/338/AM-14/M-29/IC	29.10.13	10000 MTs of Aluminium Dross	6255	Deferred. The representative of M/o Steel has furnished in the meeting that the case pertains to M/o Mines and DGFT may refer the case to M/o Mines for their comments.
5	Haldia Steels Ltd., Kolkata 01/53/162/510/AM-14/H-27/IC	6.11.13	36000 MTs of Ferro Manganese Slag	3134.88	Deferred for want of comments from Steel & MOEF has sought information from the firm vide F.No. 5- 25/2013-HSMD dated 16.12.2013.
RT-VI (DIPP)					
1	GSEC Green Energy P. Ltd., Ahmedabad 01/53/162/702/AM13/G-21/IC	13.9.12	10,800 MTs of Scrap/used Tyres for Pyrolysis Oil	542.86	Deferred. A meeting was held on 12.12.13. The letter to concerned Ministry/Deptt. have been issued to collect sample from the concerned firm and submit their comments to DGFT. Their comments are still awaited.
2	Aditya Petromax P. Ltd, Jodhpur 01/53/8/297/AM13/A-43/IC	14.9.12	12000.00 MT of waste parings and scrap of rubber tyres and powder & Granules for Pyrolysis Oil	600	Deferred. A meeting was held on 12.12.13. The letter to concerned Ministry/Deptt. have been issued to collect sample from the

					concerned firm and submit their comments to DGFT. Their comments are still awaited.
3	Kerala Rubber & Reclaims Ltd. Kochi 01/53/162/307/AM13/K-5/IC	22.6.12	2400 M.T of tyre buffing powder & used tyre cutting	171.91	The Committee noted that DIPP has recommended the case whereas MoEF has recommended for closure of the case as the firm has failed to furnish information sought by them despite repeated reminders. The Committee after due deliberations decided that a reminder may be sent to the firm requesting them to provide the information sought by MOEF and if no reply is received from the firm within a period of 15 days, the case may be treated as closed.
4	Jai Bajrang Rubber P Ltd., Moga 01/53/162/226/AM13/J-12/IC	30.5.12	500 MTs Rubber Crump / Rubber Buffing Powder	49.02	The Committee noted that the applicant has filed application for import of 500 MTs whereas MOEF vide their OM No. NO.5-15/2012-HSMD dated 15.10.13 has given no objection for 3000 MTs. The representative of MoEF stated that she will check from their records as to how this mistake has happened on their

					happened on their part and furnish a revised NoC. The Committee after due deliberations decided to defer the case for want of revised NoC from MoEF and information from the firm sought by DIPP vide letter No.9/22/2012-TSW dated 30.7.2012. A reminder may be sent to the firm requesting them to provide the information sought by DIPP and if no reply is received from the firm within a period of 15 days, the case may be treated as closed.
5	Narmada Industries, Raipur 01/53/8/128/AM13/N-7/IC	4.6.12	Scrap Cut Tyres in 2-3 Piece - 6000 MTs for Pyrolysis Oil	531	Deferred. A meeting was held on 12.12.13. The letter to concerned Ministry/Deptt. have been issued to collect sample from the concerned firm and submit their comments to DGFT. Their comments are still awaited.
6	Bharti Rubber Overseas, Delhi 01/53/8/480/AM13/B-31/IC	4.1.13	250,000 Kgs of Rejected & Defective Lot of Green Tyres / Cut Green Tyres	70	Deferred. A reminder may be sent to the firm requesting them to provide the information sought by DIPP & MOEF and if no reply is received from the firm within a period of 15 days, the case may be treated

					may be treated as closed..
7	RAB Associates, New Delhi 01/53/8/152/AM13/R-11/IC	12.6.12	1500 MTs Cut used rubber tyres / waste, paring and scrap of rubber for Pyrolysis Oil	796.5	Deferred. A meeting was held on 12.12.13. The letter to concerned Ministry/Deptt. have been issued to collect sample from the concerned firm and submit their comments to DGFT. Their comments are still awaited.
8	Rockdude Clean Tech P Ltd., Mumbai 01/53/162/1244/AM13/R-36/IC	6.2.13	6750 MTs Waste / Scrap Rubber Tyre/ Tube with or without single / multi cuts for Pyrolysis Oil	269.99	Deferred. A meeting was held on 12.12.13. The letter to concerned Ministry/Deptt. have been issued to collect sample from the concerned firm and submit their comments to DGFT. Their comments are still awaited.
9	Royal Carbon Black P Ltd., Mumbai 01/53/162/884/AM13/R-25/IC	representation 19.2.13	40,000 MTs Tyre Scrap (Multiple Cut / Shredded) for Pyrolysis Oil	1716	Deferred. A meeting was held on 12.12.13. The letter to concerned Ministry/Deptt. have been issued to collect sample from the concerned firm and submit their comments to DGFT. Their comments are still awaited.
10	V.G. Bioenergy, Mumbai 01/53/8/524/AM13/V-18/IC	11.2.13	4500 MTs Old Cut Tyres and Tubes / Rubber Scrap for Pyrolysis Oil	197.46	Deferred. A meeting was held on 12.12.13. The letter to concerned Ministry/Deptt. have been issued to collect sample from the

					concerned firm and submit their comments to DGFT. Their comments are still awaited.
11	Sreemrr Eco Green Industries P. Ltd., Hyderabad 01/53/8/111/AM14/S-36/IC	27.5.13	30000 Mts. Of Used Rubber Tyres with cut in bead wire and rubber scrap for Pyrolysis Oil	1848	Deferred. A meeting was held on 12.12.13. The letter to concerned Ministry/Deptt. have been issued to collect sample from the concerned firm and submit their comments to DGFT. Their comments are still awaited.
12	Green Plus Solutions P. Ltd., Ahmedabad 01/53/8/629/AM13/G-49/IC	28.03.13	1000 MT. Used (Scrap) Rubber Tyre with multiple cut or shredded or bales (without no cut	34.19	Deferred as DIPP has sought information from the firm vide F.No. 9/15/2013-TSW/56 dated 18.4.2013 & Representative of MOEF has furnish in the EFC meeting dated 19.12.2013 that MOEF seeking information/document from the firm. Committee decided a reminder may be sent to the firm requesting them to provide the information sought by DIPP & MOEF and if no reply is received from the firm within a period of 15 days, the case may be treated as closed.
13	Roshan Metals, Chennai 01/53/162/108/AM14/R-3/IC	17.5.13	1500 MTs of Drained Lead Battery Scrap	245.92	Deferred as DIPP does not support the

					proposal vide F.No. 9/21/2013-TSW/95 dated 10.6.2013 and MOEF has furnished in the EFC meeting dated 19.12.2013 that inspection to be undertaken by CPCB which is still awaited. Committee decided a reminder may be sent to the firm requesting them to provide the information sought by MOEF and if no reply is received from the firm within a period of 15 days, the case may be treated as closed.
14	Aditya Pyro Energy P. Ltd., Hyderabad 01/53/8/151/AM-14/A-25/IC	24.06.13	11000 MTs of Used Rubber Tyre Scrap (Multi cut/shredded) for Pyrolysis Oil	274.72	Deferred. A meeting was held on 12.12.13. The letter to concerned Ministry/Deptt. have been issued to collect sample from the concerned firm and submit their comments to DGFT. Their comments are still awaited.
15	Eastman Reclamations, Jalandhar 01/53/8/307/AM-14/E-9/IC	3.10.13	2500000 Kgs of Used Tyres with or without & Natural/ Butly Tubes with or without cut	318.5	Deferred for want of comments from DIPP & MoEF.
16	Rolex Reclaim Pvt. Ltd., Rajkot 01/53/8/356/AM-14/R-20/IC	4.11.13	1000 MTs of Scrap Rubber Tyre & Scrap Rubber Inner Tube	35.94	Deferred for want of comments from DIPP & MoEF.
17	Met Trade India Ltd., Delhi 01/53/8/372/AM-14/M-33/IC	12.11.13	10,000 MTs of Fully Drained Waste Lead Acid Batteries (Whole or Crushed)	6220	Deferred for want of comments from DIPP. DIPP representative was requested to give comments whether they have

					any objection other than pollution related points.
18	Radiant Udyog P. Ltd., Nagpur 01/53/8/319/AM-14/R-18/IC	8.10.13	15000 MTs of Used/Scrap Tyre for Tyre Pyrolysis Oil and Carbon Black for Pyrolysis Oil	176.51	Deferred. A meeting was held on 12.12.13. The letter to concerned Ministry/Deptt. have been issued to collect sample from the concerned firm and submit their comments to DGFT. Their comments are still awaited.
19	Chloride Metal Ltd., Pune 01/53/8/325/AM14/C-30/IC	9.10.13	50,000 MTs Waste Lead Batteries Scrap	331.7	Comments awaited from MOEF. DIPP vide OM NO.9/39/2013-TSW/1198 dated 30.10.13 has not supported the proposal.
21	Ayisha Saw Mills, Tamilnadu 01/53/8/394/AM-14/A-57/IC	20.11.13	600 M.Ts of Drained Battery Scrap as per ANF2B	124.93	Deferred for wants of comments from DIPP & MOEF
23	Tinna Rubber & Infrastructure Ltd., New Delhi 01/53/8/412/AM-14/T-28/IC		5000 M.T. of Tyres Scrap cut in 2 & 3 pcs (Arises from used & old tyres) as per ANF2B	256.00	Deferred as DIPP sought information from the firm vide F.No. 9/47/2013-TSW/218 dated 23.12.2013 and seeking clarification from MOEF.
24	NRMG Industries, Chandaparrur 01/53/162/602/AM-14/N-21/IC	19.12.2013	3000 MTs Used Rubber Tyres with atleast one cut in bead wire and import of rubber tubes cut into 2 pcs.	156	Deferred as DIPP has sought information from the firm vide O.M. No. 9/48/2013-TSW/4 dated 9.1.2014 and MOEF sought information from the firm vide F.No. 5-31/2013-HSMD letter received on 16.1.2014.

25	Neelam Rubbers, Balasore 01/53/8/459/AM-14/N-22/IC	26.12.2013	6000 MIs of Used Rubber Type Scrap (Multi cut/ shredded) Waste paring scrap of rubber (other than hard rubber) and powders and granules obtained there form	396.90	DIPP has sought information from the firm vide O.M. No. 9/47/2013-TSW/3 dated 9.1.2014. MOEF sought information from the firm vide F.No. 5-30/2013-HSMD letter received on 16.1.2014.
26	R.S. Rubber Industries, Delhi 01/53/8/461/AM-14/R-24/IC	30.12.2013	20,000 MT of Used Rubber with Multiple cuts shreds/press baled	919.80	Deferred as DIPP has sought information from the firm vide O.M. No. 9/1/2014-TSW dated 9.1.2014. Comments awaited from MOEF
27	MSS Rubber and Reclaims Pvt.Ltd., Kerala 01/53/8/463/AM-14/M-42/IC	1.1.2014	46 MT Buffering rubber powder and rubber scrap	6.08	Deferred as DIPP has sought information from the firm vide O.M. No. 9/2/2014-TSW/19 dated 10.1.2014. MOEF sought information from the firm vide F.No. 5-1/2014-HSMD letter received on 16.1.2014.
28	Eco Green Rubbers P Ltd., Mumbai 01/53/8/468/AM-14/E-14/IC	8.1.2014	15000 MT Used rubber tyre with multiple cuts shreds/press baled	600.00	Deferred for wants of comments from DIPP & MOEF.
29	Ruchaas Impex P Ltd., Hyderabad 01/53/8/456/AM-14/R-23/IC	26.12.2013	2000 MTs Used & Old Rubber Tyre Scrap (Multi Cut Shredded) & 12000 MTs Steel Wire Scrap With Rubber	1016	Deferred as DIPP has sought information from the firm vide O.M. No. 9/49/2013-TSW dated 10.1.2014. MOEF sought information from the firm vide F.No. 23-250/2012-HSMD letter received on 16.1.2014.
RT-IX (MOEF(O)					

1	Chennai Marine Trading P. Ltd., Chennai 01/53/162/46/AM14/C-7/IC	23.04.13	500 MT of Refrigerant Gas HCFC 142B (Chlorodifluorethane)	379.12	Deferred for want of information from the firm sought by MOEF vide OM No.11/2/2013-OC dated 25.4.13.
2	Hybrid Coatings, Ernakulam 01/53/8/213/AM-14/H-18/IC	13.8.13	20,000 Kgs of Hydrochlorofluorocarbons (HCFC-141B)	23.47	Deferred for want of information from the firm sought by MOEF Vide OM NO.11/2/2013-PC datd 26.8.13.
5	Dev Peripherals, Silvassa 01/53/8/431/AM-14/D-14/IC	20.12.2013	2110 pcs. Of Window and Split Aircon Components Compressors with HCFC Gas	163.93	Deferred for wants of comments from MOEF (O)
6	Echovision Electronics, Silvassa 01/53/8/432/AM-14/E-11/IC	20.12.2013	1910 pcs. Of Window and Split Aircon Components Compressors with HCFC Gas	160.74	Deferred for wants of comments from MOEF (O)
11	International Aircon P. Ltd.,New Delhi 01/53/8/483/AM-14/I-37/IC	15.1.2014	45000 sets of Air Conditioners containing HCFC-22 Gas	7654.50	Deferred for wants of comments from MOEF (O)
12	International Aircon P. Ltd.,New Delhi 01/53/8/484/AM-14/I-38/IC	15.1.2014	45001 sets of Air Conditioners containing HCFC-22 Gas	7654.50	Deferred for wants of comments from MOEF (O)
RT-X [MOEF(WL)]					
1	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.11	Sandal wood (AFRICAN)--100 MTs	150	Deferred for want of comments from MOEF(WL).
2	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.12	55 MTs Sandal Wood	94.32	Deferred for want of comments from MOEF(WL).
4	Hipe Developers, Karnataka 01/53/162/216/AM13/H-10/IC	28.5.12	One Tortoiseshall Model Ship of Square Rigged Schooner with Horn Salts, approximately 32 inch Length x 23 inch Height	14.19	Deferred for want of information from the firm sought by MOEF(WL) vide OM NO.3-1/2010/WL-I dated 3.7.12.
5	Yash Impex, Jaipur 01/53/162/1114/AM13/Y-2/IC	20.12.12	300 Kgs of Raw Shells of Mother of Pearls	5	Deferred for want of NoC from Chief Wildlife Warden of concerned State to be obtained by the applicant as advised

					applicant as advised by. MOEF(WL) vide letter No.3-29/2013/WL-I dated 7.8.13.
7	VBL Innovations P. Ltd., Bangalore 01/53/162/137/AM14/V-9/IC	30.5.13	0.63 Kg of Alligator Skin	1.58	Deferred for want of comments from MOEF(WL).
8	Kushaldeep Singh Dhillon, Chandigarh 01/53/8/271/AM-14/K-18/IC	17.9.13	01 Pcs of Animal Trophy	0.3	Deferred for want of comments from MOEF(WL).
9	Wave Industries P. Ltd., New Delhi 01/53/8/470/AM-12/W-8/IC	28.12.11	03 nos. of African Handicraft Zebra Skin Rugs	3.15	Deferred for want of comments from MOEF(WL).
10	A&S Creations, New Delhi 01/53/8/553/AM-13/A-78/IC	28.10.13	07 nos. of Night Vision Binocular (Balance Qty.)	Proportionate Value	Deferred for want of comments from MOEF(WL).
11	Saif Ali Khan Pataudi, Mumbai 01/53/8/358/AM-14/S-91/IC	4.11.13	03 nos. of Red Deer shoulder mounts as per E-Com application	2.04	Deferred for want of comments from MOEF(WL).
12	Siddharth Singh Garha, Indore 01/53/8/379/AM-14/S-98/IC	18.11.2013	14 nos. of Animal Trophies as per ANF2B	7.76	Deferred for want of comments from MOEF (WL)
15	Limra Enterprises, Mumbai 01/53/162/Misc/AM-14/L-8/IC	6.12.2013	10 nos. of Live Poultry/Ostrich Chicks	0.90	Deferred for want of comments from MOEF (WL)
16	VBL Innovations P. Ltd., Bangalore 01/53/162/572/AM-14/V-27/IC	6.12.2013	5.75 kgs of Alligator Skin (Alligator Mississippianensis) (Qty. approx. 50 skins)	19.50	Deferred for want of comments from MOEF (WL)
17	Badam Agro Farms, Hyderabad 01/53/162/562/AM-14/B-28/IC	10.12.2013	20 nos. Emu Chicks – Non Cites (Dromaius), 20 nos. Ostrich Chicks (Struthio Camelus) and CAT (Domestic)	2.01	Deferred for want of comments from MOEF (WL)
18	Fortune Associates, Hyderabad 01/53/162/561/AM-14/F-6/IC	10.12.2013	05 pairs Goats Najdi, 05 pairs Sebestopal & 05 pairs Blue Eared Pheasant	2.36	Deferred for want of comments from MOEF (WL)
19	Rajkeerth Aromatic & Biotech Pvt. Ltd., Tamilnadu 01/53/162/622/AM-14/R-22/IC	24.12.2013	150 kgs Agar Wood	2.86	Deferred for want of comments from MOEF (WL)
20			21 nos. of Article created in		Deferred for want of

20	Simone Naturally Inspired Living LLP 01/53/8/429/AM-14/S-110/IC	24.12.2013	21 nos. of Horns created in Horn Bos Taurus	8.00	Deferred for want of comments from MOEF (WL)
21	World Wide Fund for Nature India, New Delhi 01/53/8/458/AM-14/W-8/IC	26.12.2013	06 nos. of Satellite (GPS Collar)	12.16	Deferred for want of comments from MOEF (WL)
22	Hi Tech Advance Products, Indore 01/53/8/466/AM-14/H-37/IC	3.1.2014	06 sets of Veterinary equipment/tranquilizer equipment/CO2 Injection rifle and accessories	10.99	Deferred for want of comments from MOEF (WL)

RT-XII (PHARMA)

2	Cadila Healthcare Ltd., Ahmedabad 01/53/8/428/AM-14/C-39/IC	6.1.2014	20 kgs Bromofluoromethane	45	Deferred for wants of comments from D/o Pharma and also forward the case to MOEF (O) for their comments.
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RT-XIV (P&NG)

1	KLJ Resources Ltd., Kolkata 01/53/8/309/AM-13/K-11/IC	18.10.12	3000 Mts of Liquid Paraffins- SL	2052	Deferred for want of information from the firm sought by P&NG vide OM No.P- 19011/20/2012-Sup dated 11.6.13.
2	Nutec Oil and Energy Pvt. Ltd., Chennai 01/53/162/996/AM-13/N-40/IC	11.07.13	48000 Tons of Used/Waste Rubber Tyres in Shredded/Multi cut/Pressed Bundel	1404.48	Deferred. A separate meeting will be convened to resolve the issue relating to import of rubber scrap required for Pyrolysis Oil
3	Michelin India Tamilnadu Tyres P. Ltd., Chennai 01/53/8/334/AM-14/M-28/IC	24.10.13	60 MTs of Solane 100-155 (Solvent)	56.55	Deferred for want of comments from P&NG
4	Boschs Ltd., Bangalore 01/53/8/305/AM-14/B-24/IC	28.10.13	31,000 Ltrs of Diesel & 20,000 Ltrs of Gasoline	85.64	Deferred for want of comments from P&NG
5	Michelin India Tamilnadu Tyres P Ltd., 01/53/8/387/AM-14/M-34/IC	6.12.2013	100 kgs White Spirit (Turpentine Substitute)	0.35	Deferred for want of comments from P&NG

RT-XVI (MHA)

1	Galvanizers India, Mumbai	31.7.12	(i) 2400 Parachut Pocket (ii)	3604	Deferred for want of
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1	Salvarisers India, Mumbai 01/53/8/219/AM13/G-15/IC	31.7.12	(i) 2400 Parachut Rocket, (ii) 3600 Hand Flare and (iii) 1200 Orange Smoke	3004	Deferred for want of comments from MHA.
3	A. Purender Reddy, Hyderabad 01/53/162/844/AM13/A-50/IC	12.10.12	1 Nos of Revolver		Deferred for want of comments from MHA.
3	Elcome Marine Services P. Ltd., Mumbai 01/53/8/419/AM13/E-30/IC	29.11.12	1 no of MDC-2041(X Band) complete with all accessories	1.56	Deferred for want of comments from MHA. Information has been sought from the firm.
4	Elcome Marine Services P. Ltd., Mumbai 01/53/8/421/AM13/E-28/IC	29.11.12	3 nos. of MDC-2041(X Band) complete with all accessories	4.7	Deferred for want of comments from MHA. Information has been sought from the firm.
5	Totem International Ltd., Hyd 01/53/162/1116/AM13/T-35/IC	18.12.12	3 Nos. Night Vision Monocular W / Image Cap	1.06	Deferred for want of comments from MHA. Information has been sought from the firm.
6	Cosmic Innotech Solutions P Ltd., Hyderabad 01/53/162/1131/AM13/C-44/IC	21.12.12	10 Boxes of Cartridges for arms disrupter and one no. through the Wall Radar	14.15	Deferred for want of comments from MHA. Information has been sought from the firm.
8	Dy. Inspector General of Police, Anti Terrorism Squad, Ahmedabad 01/53/162/1302/AM13/G-45/IC	11.3.13	500 Nos of Flash & Bang Grenades	35.36	Deferred for want of comments from MHA. Information has been sought from the firm.
9	Addl. Director General of Police, Chennai 01/53/8/603/AM13/C-59/IC	15.03.13	6 Nos Explosive Vapor Detector Model:Mo-08TVIN with sources	88.20	Deferred for want of comments from MHA.
10	Pahwa Manufacturers, Sitapur 01/53/8/543/AM13/P-42/IC	19.2.13	220,800 Primers & 200,000 Plastic Case without primer	6.69	Deferred for want of comments from MHA.
11	Venus Armoury, Kollam 01/53/162/839/AM13/V-12/IC	8.10.12	16 Nos. of 2nd hand Dist Inject Pistols	4.22	Deferred for want of comments from MHA. Information has been sought from the firm.
12	Agile Defsys P. Ltd., Chandigarh 01/53/162/98/AM14/A-12/IC	14.5.13	2 nos of Holographic/Reflex sight including mounting arrangement	0.51	Deferred . As recommended by MHA case pertains to M/o Defence.
13	Neco Defence Systems Ltd., Mumbai 01/53/162/121/AM14/N-7/IC	21.5.13	5 Nos of Night Vision Binoculars	2.42	Deferred for want of comments from MHA. Information has been sought from the firm.
14	Reliance Industries Ltd., Mumbai 01/53/8/116/AM14/R-8/IC	29.5.13	2 nos of PNG-MXR5A (autogated) light weight, high resolution compact Night Vision Goggles	9.38	The Chairman enquired from the representative of MHA that all the

			Vision Google...		MHA that all the requisite documents have already been provided to MHA by the firm. Moreover, IB wing of MHA has given a notice to the applicant regarding beefing up of the security of their refinery. Inspite of that, MHA has not furnished their comments. The representative of MHA informed that the matter has been referred to another wing of MHA and their comments are awaited. He also informed that a meeting is being held shortly in MHA and the representative from DGFT at the level of JS will be invited.
15	Technopower International, Mumbai 01/53/162/140/AM14/T-2/IC	31.5.13	1 no. Tough Wall Radar System (ReTwis demo-set Model-Retwiz 4.3 set contains)	1.94	Deferred. MHA stated that the case pertains to MoD. Comments awaited from MoD.
16	Avaana Software & Services Trade, New Delhi 01/53/8/131/AM-14/A-23/IC	13.06.13	500(approx) of mini unmanned aerial Vehicle (UAV) Systems (UAS)	Rs. 250 Crore	Deferred for want of comments from MHA.
17	Agile Defsys P. Ltd., Chandigarh 01/53/162/790/AM13/A-45/IC	25.09.12	2 nos of Holographic/Reflex sight	0.38	Deferred. MHA stated that the case pertains to MoD. Comments awaited from MoD.
18	Sree Bhagavathi Industries, Mumbai 01/53/162/338/AM-14/S-71/IC	23.8.13	01 no. of Bushnell Night Vision Binoculars	US \$ 449/-	Committee decided to refer the case to M/o Defence and their comments are still awaited.
19	Vijay Inder Singla, MP (Lok Sabha)	9.9.13	84 FS Cheetah Beretta .38	not given	Deferred for want of

	01/53/162/386/AM14/V-18/IC		Bore Auto Weapon		comments from MHA.
20	MM Traders, Mumbai 01/53/162/425/AM-14/M-26/IC	25.9.13	12 nos. of Yukon 3x42 Night Vision Binoculars Model 25028 as per E-com application	2.65	Deferred for want of comments from MHA. Information has been sought from the firm.
22	Audo Viso P. Ltd., New Delhi 01/53/8/331/AM-14/A-50/IC	14.10.13	02 nos. of Night Owl Optics Night Vision Binocular (Model - NOB5X)	0.6	Deferred for want of comments from MHA. Information has been sought from the firm.
23	A.M. Industrial Enterprises, New Delhi 01/53/162/485/AM-14/A-53/IC	28.10.13	09 nos. of Bushnell Night Vision Binocular	3.61	Deferred for want of comments from MHA.
24	Haris Gun House, Kanpur 01/53/8/354/AM-14/H-25/IC	30.10.13	2,00,000 Pcs of Empty Cartridges and 2,00,000 Pcs of Primers	10.29	Deferred for want of comments from MHA. Information has been sought from the firm.
25	Conter Measures Technologies P. Ltd., Chennai 01/53/8/413/AM-14/C-38/IC	6.12.2013	01 nos. Flash Grenades & Reloads	0.99	Deferred for want of comments from MHA. Information has been sought from the firm.
26	Narendra Explosive Ltd., Delhi 01/53/8/414/AM-14/N-19/IC	10.12.2013	25 box of Empty Shells Parts, Empty Shells CN69 (1000 pcs)	2.33	Deferred for want of comments from MHA.
28	Kommlabs Design P. Ltd., Noida 01/53/8/440/AM-14/K-25/IC	18.12.2013	30 nos. Digital Night Vision Ranger 5x42	5.03	Deferred for want of comments from MHA.
29	Director General of Police Operations (OCTOPUS), Hyderabad 01/53/162/620/AM-14/A-68/IC	26.12.2013	100 nos. of STEYR SSG 69 PII Sniper Rifle Magazines	Euro 3,400/-	Deferred for want of comments from MHA.
31	Narendra Explosive Ltd., Delhi 01/53/8/464/AM-14/N-23/IC	1.1.2014	1000 sets of Non Lethal Anti Riot Components & Parts of Grenades	10.98	Deferred for want of comments from MHA.
32	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/467/AM-14/E-13/IC	9.1.2014	06 nos. Lowrance broadband 3G radar with complete accessories	9.78	Deferred for want of comments from MHA.
RT-XVII(Misc)					
1	Hardik International, Panipat 01/53/162/1334/AM14/H-33/IC	12.4.13	65.840 MTs Clothing	3.56	Deferred for want of comments from M/o Textile. Case referred on 12.4.2013. Committee discussed that comments may be expeditiously from

					M/o Textiles.
3	Albany Molecular Research Hyderabad Research Centre, P Ltd., Hyderabad 01/53/8/108/AM14/A-19/IC	24.5.13	4.50 Kg Deuterium Compound	12.5	Deferred for want of comments from Department of Atomic Energy.
4	Elcome Marine Services P. Ltd., Mumbai 01/53/8/226/AM-14/E-5/IC	3.9.13	01 no. of Racon Helkeo (sx) Radar responding Beacon complete with all accessories	12.5	Deferred for want of comments from M/o Shipping.
5	Elcome Marine Services Pvt. Ltd., Navi Mumbai 01/53/8/316/AM-14/E-10/IC	18.10.13	01 no. of DX64S Digital Radar with 24" Radome complete with all accessories	13.13	Deferred for want of comments from M/o Shipping
6	AL-Hadeed MFG & Trading P.Ltd., Chennai 01/53/8/344/AM-14/A-52/IC	23.10.13	400 nos. of GPS Tracker	9.83	Deferred as the matter is being examined by PC-2A to review the import policy regime of Radio Navigation Equipment under ITC(HS) Code 8526 and suitable decision will be taken thereafter.
7	Tokyo Sales Corporation, Delhi 01/53/8/367/AM-14/T-22/IC	7.11.13	1 no. of Vehicle Tracking System, 01 no. Wiring of Vehicle Tracking System, 600 nos. Relay, 300 nos. MIC, 600 nos. SOS	6.84	
8	Progressive Infoways, Delhi 01/53/8/376/AM-14/P-31/IC	12.11.13	5000 pcs. of GPS Tracker	70.24	
9	Shigam Telematics P. Ltd., New Delhi 01/53/8/320/AM-14/S-83/IC	8.10.13	200 nos. of GPS Tracker	7.96	
	J. Technologies India P. Ltd., Coimbatore 01/53/162/608/AM-14/J-20/IC	17.12.2013	500 nos. GPS Vehicle Tracker	14.07	
	LNG Security Services P Ltd., New Delhi 01/53/8/323/AM-14/L-3/IC	10.10.13	2000 nos. of Cartridges	70.31	Deferred for want of comments from D/o Defence Production.
	LNG Security Services P Ltd., New Delhi 01/53/8/434/AM-14/L-9/IC	24.12.2013	04 nos. RE 12 G Mini Recoilless Water Jet Disrupter, 100 nos. RE 12G HV Cartridge, 01 box of 100 Piston & Closure Annular Compensator Set (100 off) and 1 box of 100 RE 12g Water Piston Set (100 Off)	22.91	Deferred for want of comments from DRDO.
	Surya Telecom P Ltd., New Delhi 01/53/8/455/AM-14/S-11/IC		01 no. RM 580 Night Vision Sight & 01 no. Cass 21. Surya		Deferred for want of

	01/53/0/453/AM-14/S-112/IC	26.12.2013	Signit & V.I. No. Gen Z+ Super Night Scout Binocular RM-95B	2.64	comments from M/o Defence.
10	Dr. Willmar Schwabe India P. Ltd., New Delhi 01/53/8/443/AM-14/W-7/IC	24.12.2013	25 kgs Cochineal/Coccus Cacti/Dactylopius Coccus Costa	2.87	Deferred for want of comments from D/o Ayush
12	Oil & Natural Gas Corporation Ltd., New Delhi 01/53/8/453/AM-14/O-7/IC	26.12.2013	09 nos. of Immediate Support Vessels (Warship) with Spares & Consumables	12837.99	Deferred for want of comments from M/o Shipping
13	A2Z Infrastructure Ltd., Gurgaon 01/53/162/598/AM-14/A-63/IC	8.1.2014	73000 MT of Trims from used and discarded clothes, carpet, shredded Rags, Scrap Twine, Cordage upto maximum size 12" (length) x 12" (width)	730	Deferred for want of comments from M/o Textile.

3.3 Following 01 (One) application was Rejected

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-VI (DIPP)						
1	20	Relax Enterprises, Mumbai 01/53/162/484/AM-14/R-19/IC	14.11.13	363 pcs. Of Old & Used Photocopier Machine as per ANF2B	112	The Committee decided to reject the case as DIPP does not support the proposal vide letter no. 9/42/2013-TSW/211 dated 5.12.2013.

3.4 Following 09 (Nine) applications were to be examined on file.

Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
RT-XVI (MHA)					
	Director General of Police, Maharashtra Police Mukhayalya, Mumbai 01/53/171/33/AM-14/M-7/IC	29.4.13	11 nos of Arms Disrupter Model Water Jet Disrupter lance, (including 10 nos Cartridges with each WJD lance i.e. 110 nos cartridges) & 11 nos of Cartridges	118.33	The Committee decided that case be examined on file.
	Reliance Industries Ltd., Mumbai 01/53/8/443/AM-14/D-6/IC	28.5.13	1 no of RACON (Radar Responding Beacon) Model	12.99	The Committee decided that case be examined on file.

	01/53/8/112/AM14/R-6/IC		Beacon) Model Helkeo - SX, Make - Kannad		
	Reliance Industries Ltd., Mumbai 01/53/8/113/AM14/R-7/IC	29.5.13	One RACON (Responding Beacon) Model Helkeo - SX, Make - Kannad	12.99	The Committee decided that case be examined on file.
	BMW India P. Ltd., Gurgaon 01/53/8/218/AM-14/B-14/IC	16.8.13	36975 nos. of Remote Car Keys	408.22	The Committee decided that case be examined on file.
	GCC Gujrat Gold Centre P Ltd., Ahmedabad 01/53/8/308/AM14/G-21/IC	30.9.13	10 MTs Silver Dore Bars	4000	The Committee decided that case be examined on file.
	Kundan Care Products Ltd., Delhi 01/53/8/36/AM14/K-3/IC	16.4.13	50 MTs Gold Dore Bars and 100 MT Silver Dore Bars	1353539	The Committee decided that case be examined on file.
	Diamond Forever International, Mumbai 01/53/8/498/AM14/D-8/IC	6.12.13	7500 Kgs Gold Dore Bars	165	The Committee decided that case be examined on file.
	Bhandari Gold and Jewellers Pvt. Ltd., Mumbai 01/53/8/475/AM-14/B-30/IC	8.1.14	3000 Kgs Gold Dore Bars with 95% purity	900 crores	The Committee decided that case be examined on file.
	Shree Surya Refinery, Uttarakhand 01/53/8/332/AM-14/S-86/IC	15.1.14	18.01008 kgs Gold dore bars (upto 90% purity)	576.32	The Committee decided that case be examined on file.

3.5 Following (one) application was granted ex-post-facto approval.

No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
	1	Sampark Industries Ltd., Noida 01/53/8/460/AM-14/S-113/IC	26.11.13	14.8 GBq UN2915 – Radio Active Material, Kr85, Model: Sintel 9000 (Souce Holder Isosint 2000).	2.18	The Committee decided to accord for Ex-post-facto approval for grant of permission on the recommendation of AERB Consent no. Ref: AERB/RSD/NG/NR283/2013/14172 dated 17.10.2013.

3.6 Following (one) application was withdrawn.

Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
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.	NO.		receipt		(Rs. Lakhs)	
		Jayant Sinha, Mumbai 01/53/162/Misc/AM-14/J- 21/IC	15.1.14	01 no. of Pet Dog	NIL (Being a pet dog	Case was withdrawn .

4. Next meeting will be held on 20.2.2014 at 10.30 a.m.

5. The meeting ended with a vote of thanks to the Chair.

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